

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

IA/145(AHM)2021 in CP(IB) 268 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: POSCO-India Pune Processing Centre Pvt. Ltd.  
V/s  
Dhaval Jitendrakumar Mistry RP  
for Poggenamp Nagarsheth Powertronics Pvt. Ltd.  
Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.  
2.

**ORDER**  
**(through video conferencing)**

Mr. Abhay Tyagi, advocate, appeared on behalf of the Applicant.

Mr. Kiran Shah, FCA, appeared on behalf of the Respondent.

The matter is adjourned for further consideration.

List the matter on 23.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**

Dated this the 1st day of June, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**